

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 654 of 2020

IN THE MATTER OF:

Decan Value Investors LP

...Appellant

Versus

**Dinkar T. Venkatasubramanian & Ors.
(RP of Amtek Auto Ltd.)**

...Respondents

Present:

For Appellant:

Mr. Vikram Nankani, Sr. Advocate with Mr. Chanakya Keswani, Mr. Kumar Anurag Singh, Mr. Anando Mukherjee, Mr. Zain A Khan, Mr. Arpan Behl and Mr. Shwetank Singh, Advocates.

For Respondents:

Mr. Sumant Batra, Mr. Sanjay Bhatt and Ms. Niharika Sharma, Advocates for R-1 (RP).

Mr. Tushar Mehta, SGI and Mr. Abhinav Vasisht, Sr. Advocate with Ms. Misha, Mr. Anoop Rawat, Mr. Siddhant Kant, Ms. Charu Bansal and Ms. Prabh Simran Kaur, Advocates for R-2 (CoC).

Mr. Sumesh Dhawan and Ms. Vatsala Kak, Advocates for R-4.

Mr. Sudhir K Makkar, Sr. Advocate with Ms. Anindita Roychowdhury, Ms. Vatsala Rai, Ms. Saumya Gupta Mr. Bharat Makkar and Ms. Yogita Rathore, Advocates for Vistra ITCL.

O R D E R

(Through Virtual Mode)

05.03.2021: Heard Mr. Vikram Nankani, learned senior counsel representing the Appellant in part. Hearing remained inconclusive.

Cont'd...../

List the matter 'for further hearing' on **19th March, 2021 at 12:00 Noon.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc